

BUSINESS ADVISORY COMMITTEE

(Eighteenth Lok Sabha)

SIXTEENTH REPORT

(Presented on 24.3.2026)

The Business Advisory Committee held a sitting on Tuesday, the 24th March, 2026.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Transgender Persons (Protection of Rights) Amendment Bill, 2026.
<i>(Consideration and passing)</i> | 3 Hours |
| (2) The Insolvency and Bankruptcy Code (Amendment) Bill, 2025, as reported by Select Committee of Lok Sabha.
<i>(Consideration and passing)</i> | 4 Hours |
| (3) The Central Armed Police Forces (General Administration) Bill, 2026, after it is introduced, considered and passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 6 Hours |
| (4) The Foreign Contribution (Regulation) Amendment Bill, 2026, after its introduction.
<i>(Consideration and passing)</i> | 3 Hours |

NEW DELHI;
24th March, 2026
Chaitra 3, 1948 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.